COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 245 OF 2019 &
IA NOS. 788 & 789 OF 2019

Dated : 24th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Sirwar Renewable Energy Private Limited … Appellant(s)
Versus
Karnataka Electricity Regulatory Commission & Ors.… Respondent(s)

Counsel for the Appellant(s) : Mr. Ujjal Banerjee

Counsel for the Respondent(s) : ----

ORDER

Issue fresh notice by RPAD with acknowledgement.

Dasti, in addition, is permitted.

List the matter on ***11.11.2019.***

(Ravindra Kumar Verma)
Technical Member

(Justice Manjula Chellur)
Chairperson

mk/mkj